

*[English]*SHRI PANKAJ
CHOWDHARY:**Arsenic Poisoning**

319. SHRI CHITTA BASU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Experts Committee constituted to investigate the causes of the arsenic poisoning of ground water in West Bengal has submitted its report;

(b) if so, the findings thereof and suggestions made for its elimination from drinking water sources; and

(c) the further action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):
(a) No, Sir.

(b) and (c). Do not arise.

*[Translation]***Fake Tickets**

320. SHRI BRIJ BHUSHAN SHARAN SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received complaints regarding sale of fake railway tickets in the country;

(b) if so, the number of persons arrested for such activities during the last six months in each zone;

(c) whether the Government have conducted any inquiry in this regard;

(d) if so, the outcome thereof;

(e) the approximate amount of loss incurred due to the sale of fake tickets; and

(f) the remedial steps taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) The Zone-wise details of persons arrested is given below:

| Railway Zone | Persons Arrested | |
|---------------|------------------|-----------|
| | Railway Staff | Outsiders |
| Central | 4 | 2 |
| Eastern | — | 5 |
| Northern | 2 | 38 |
| North Eastern | 4 | 3 |

| Railway Zone | Persons Arrested | |
|---------------|------------------|-----------|
| | Railway Staff | Outsiders |
| N.F. | — | — |
| Southern | — | — |
| South Central | — | — |
| South Eastern | — | 1 |
| Western | — | — |
| Total | 10 | 48 |

(c) and (d). Enquiries are conducted by GRP and CBI.

(e) The value of detected fake tickets was Rs. 22,656 only.

(f) Regular and extensive checks on trains and platforms are made by Commercial staff. Surprise checks are made by Anti-Fraud Squad of Commercial Department and Vigilance Branch. The RPF, GRD and CBI are also associated where outsiders are involved.

[English]

Industrial Pollution Control

321. SHRI HARIN PATHAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have taken any decision to provide financial incentives for installing pollution control equipments and for shifting the pollution

causing industries from crowded places to other places; and

(b) if so, the details of the work carried out in this regard, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b), Yes, Sir.

Details of the work carried out which benefit all the States include:

- (i) Fiscal incentives are given in terms of rebate on cess payable under the Water (Prevention and Control of Pollution) Cess Act, 1977;
- (ii) Depreciation allowance at 100% is provided for installing pollution control devices;
- (iii) To encourage industries to shift from congested urban areas, capital gains arising from transfer